

(4)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD.

O.A.No.1479/96.

Date of order : 6.1.1997.

Between

S.Lingaiah

.. Applicant

And

1. Union of India,  
Reptd. by its Secretary,  
Dept. of Posts,  
New Delhi.

2. Director of Accounts (Postal),  
Andhra Circle,  
Hyderabad.

3. Chief Postmaster-General,  
A.P.Circle,  
Hyderabad-1. .. Respondents

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Counsel for the Applicant .. Shri P.B.Vijaya Kumar

Counsel for the Respondents .. Shri Kota Bhaskar Rao,  
Addl. CGSC

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C O R A M

Hon'ble Shri Justice M.G.Chaudhari : Vice-Chairman

Hon'ble Shri H.Rajendra Prasad : Member(A)

Order

(Per Hon'ble Shri H.Rajendra Prasad : Member(A))

The grievance of the applicant in this case is that he was promoted as Junior Accounts Officer on regular basis w.e.f. 9.5.87 alongwith his junior Shri Abu Zaheer Mahbub Alam. The fact of the case is that the applicant volunteered to work as Junior Accounts Officer in P&T Civil Division, Rajkot, from July, 1981 to June, 1989, whereas his junior, Shri Abu Zaheer Mahbub Alam, who was available locally seems to have been given a series of short spells of adhoc promotion in local vacancies. The applicant now requests for a proforma adhoc promotion to Junior Accounts Officer with effect from the date the said Shri Abu Zaheer Mahbub Alam was promoted on adhoc basis.

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2. The matter was considered by the Chief Postmaster-General and a detailed reasoned reply was furnished to the applicant vide annexure I. The purport of the decision is that no provision exists for proforma promotion in short term leave vacancies arising purely locally. This reason is considered adequate and covered by rule.

3. The applicant has no ground to claim the relief prayed for. The O.A. is therefore dismissed at the admission stage. No costs.

( H. Rajendra Prasad )  
Member (A).

( M.G.Chaudhari )  
Vice-Chairman.

06 JAN 97

Dated: 6.1.1997.  
Dictated in Open Court.

br.

Deputy Register (J) cc

(6)

O.A.1479/96.

To

1. The Secretary, Union of India,  
Dept.of Posts, New Delhi.
2. The Director of Accounts (Postal)  
Andhra Circle, Hyderabad.
3. The Chief Postmaster General,  
A.P.Circle, Hyderabad-1.
4. One copy to Mr. P.B.Vijayakumar, Advocate, CAT.Hyd.
5. One copy to Mr.Kota Bhaskar Rao, Addl.CGSC.CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

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I COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI  
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD  
MEMBER(ADMN)

Dated: 6-1-1997

~~CEDER~~ JUDGMENT

M.A./R.A/C.A. No.

in

O.A.No.

1479/96

T.A.No.

(W.P.)

Admitted and Interim Directions  
Issued.

Allowed.

Disposed of with directions.

Dismissed. at the admission stage

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

p.m.

केन्द्रीय अधिकारिक अधिकारी  
Central Administrative Tribunal

DISPATCH

27 JAN 1997

हैदराबाद अधिकारी  
HYDERABAD REGD.